

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)


(24)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM


TRANSFER PETITION NO.	CA No. 42/2017
COMPANY PETITION/APPLICATION NO.	CP No.17/241/242/HDB/2016
NAME OF THE COMPANY	Pooja Crafted Homes Private Limited
NAME OF THE PETITIONER(S)	Mr. K. Joji Reddy
NAME OF THE RESPONDENT(S)	Pooja Crafted Homes Private Limited & (08) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	R1 to R6	SuryaCorporatelawyer@gmail.com 9849866556	

V. Venkata Rami Reddy
Counsel for R7, R8 & R9
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Heard Shri S. Chidambaram, Learned PCS for the Petitioner and Shri Y. Suryanarayana and Shri V.Venkata Rami Reddy, Learned Counsels for the Respondents.

Both the Counsels for the Respondent requested copies of evaluation report submitted by the CA. Accordingly, copy is being provided to them. Post the case on 02.11.2017.


Member (T)


Member (J)

Bm